

साख, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्दे) : वर्तमान संकेतों के अनुसार महाराष्ट्र और मध्य प्रदेश को छोड़कर जहां पर कुछ रबी फसलों के खराब होने की खबर मिली है, सभी महत्वपूर्ण रबी राज्यों में कुत्र मिला कर रबी फसलों का उत्पादन अत्यधिक होने की संभावना है।

Trade Unions' Influence on General Elections

*1072. SHRI SHIVA CHANDRA JHA: Will the Minister of Law be pleased to state:

(a) whether it is a fact that the trade unions exercised any influence in the last General Elections, 1967; and

(b) if so, in what way?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM): (a) and (b). Government have no information.

Family Pension to Industrial Workers

*1073. SHRI RAMACHANDRA ULAKA: Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 48 on the 14th November, 1967 and state:

(a) whether the report of the working group on family pension to industrial workers has since been received by Government; and

(b) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): (a) The Report of the Working Group is still awaited.

(b) Does not arise.

157 (ai) LS-3.

Strike in Telco's Auto Division

*1074. SHRI SRI CHAND GOEL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether 1,600 workers of Telco's Auto Division have gone on strike from the 11th March, 1968;

(b) if so, the steps taken to end the strike; and

(c) the loss per day from the strike?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI):

(a) to (c). The matter falls in the State sphere.

महाराष्ट्र में कानूनी राशन व्यवस्था

*1075 श्री देवराव पाटिल : क्या साख तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र सरकार ने हाल ही में केन्द्रीय सरकार से अनुरोध किया है कि उन्हें नागपुर, शोलापुर, पूना तथा बम्बई में अनाज को कानूनी राशन व्यवस्था को समाप्त करने की अनुमति दी जाये ; और

(ख) यदि हां तो इस बारे में क्या निर्णय किया गया है ?

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(ख) प्रश्न ही नहीं उठता।

Rationing in Delhi

*1076. SHRI D. N. PATODIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that Government propose to lift rationing in Delhi;

(b) whether steps have been taken to ensure that the prices of foodgrains do not shoot high as a result thereof; and

(c) when a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):

(a) With the giving of permission to sell wheat and rice in the open market and the inclusion of the Union Territory of Delhi in the Northern Food Zone rationing has virtually been lifted in Delhi.

(b) and (c) Wheat, Rice and Atta would continue to be available to consumers against ration cards which would ensure that prices of foodgrains do not shoot high.

Agro-Industries Corporation in Kerala

*1077. **SHRI VASUDEVAN NAIR:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to join the Kerala Government in establishing an Agro-Industries Corporation in the State; and

(b) if so, the scope and functions of this Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):

(a) The Government of India has already joined the Kerala Agro-Industries Corporation. It has contributed an amount of Rs. 6,76,500 towards the share capital of this Corporation during 1967-68.

(b) The main objects of the Corporation are as under:—

- (i) To acquire, purchase, give or sell agricultural machinery and implements as well as poultry and fisheries equipment.
- (ii) To organise, conduct or manage Centres for repairs and workshops.
- (iii) To manufacture, import, export, buy, sell, or otherwise deal in workshop machinery, machine tools and metals of all kinds;
- (iv) To hire out agricultural implements and machinery and equipment.
- (v) To undertake efficient distribution of various inputs for agricultural and allied activities.
- (vi) To undertake or assist in manufacture of farm machinery and implements, pesticides, fertilizers and equipment for fishery, dairy, poultry farming, animal husbandry, processing and preservation of agricultural produce, fruits and various food articles.
- (vii) Execution and promotion of industries having a bearing on production, preservation and supply of food.

Expenditure on Telephones in respect of Ministers

6302. **SHRI BABURAO PATEL:** Will the Minister of COMMUNICATIONS be pleased to state the amount of charges in rupees spent by each member of the Central Cabinet by way of telephone charges in the six months ending the 30th September, 1967 with the names of the Cabinet Ministers concerned?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS & COMMUNICATIONS (SHRI I. K. GUJRAL): It is the business of the respective